

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO.902  
TO BE ANSWERED ON 11<sup>th</sup> FEBRUARY, 2025**

**EDIBLE OIL BLENDING**

**902. SHRI RANDEEP SINGH SURJEWALA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that the mustard oil and soybean oil are being sold by mixing rice bran oil and palm oil, if so, the details thereof;
- (b) whether it is a fact that FSSAI has allowed 80 per cent mixing in oil in the name of multisource oil, if so, the details thereof; and
- (c) whether Government is proposing to reconsider the cap on mixing of oil to a maximum of 20 per cent and making it mandatory to place the exact quantity of mixture of oils and describing it in at least two languages i.e English and Hindi?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(SHRI PRATAPRAO JADHAV)**

(a) & (b): Food Safety and Standards Authority of India (FSSAI) has prohibited the blending of Mustard Oil for production of Multi Sourced Edible Vegetable Oil from 08.06.2021. Further, standards of blended edible vegetable oil in Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011 permit an admixture of any two edible vegetable oils where the proportion by weight of any edible vegetable oil used in the admixture is not less than 20 per cent.

(c): At present there is no such proposal. However, the Food Safety and Standards (Labelling and Display) Regulations, 2020 states that "Every package containing an admixture of edible oils shall carry the following label declaration in bold capital letter immediately below its brand name or trade name on the front of pack, namely: - "MULTI-SOURCE EDIBLE OIL"  
(Name and nature\* of edible oil) .....per cent. by weight

(Name and nature\* of edible oil) .....per cent. by weight

Further the Food Safety and Standards (Labelling and Display) Regulations, 2020, specifies that the particulars of declaration on the label shall be in English or Hindi in Devnagri script. The Regulation does not prevent the use of any other language in addition to English or Hindi.

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